N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and parties appearing in person that **Smt. Seema D. Mane,** Section Officer is hereby nominated and appointed as **Principal Vacation/Holiday Court Sheristedar** for attending urgent Civil and Criminal work on the Appellate Side on all declared holidays for the period commencing from 01st October, 2022 to 31st December, 2022 or until further orders.

The residential address and contact number of **Smt. Seema D. Mane**, is as under :-

Smt. Seema D. Mane,
Adarsh Co.op. Hsg. Soc.,
R/o. :- Add: B-21/02,
Sector – 8, Sanpada,
Navi Mumbai

Mobile No. :- 9833585723

Shri Vijay B. Joshi, Section Officer, is hereby nominated and appointed as alternative Vacation/Holiday Court Sheristedar as and when **Smt. Seema D. Mane** is not available for attending the urgent Civil and Criminal work on Appellate Side on all declared holidays for the period commencing from 01st October, 2022 to 31st December, 2022 or until further orders.

...2/-

The residential address and contact number of **Shri Vijay B. Joshi,** is as under :-

Shri Vijay B. Joshi,
R/o. :- B-201, Sheetal Palace Co-op.
Housing Society Ltd., Kulupwadi Road,
Borivali (East), Mumbai.

Mobile No. :- 9869310734

High Court, Appellate Side } BY ORDER
}
}
} Sd/-
Bombay, 29th September, 2022 } (D. S. Deshmukh)
Registrar (Judicial-II)